

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 2895

TO BE ANSWERED ON THE 15th March, 2016

Illicit Drug Factories

2895. SHRI JITENDRA CHAUDHURY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Directorate of Revenue Intelligence has busted illicit drug factories across the country during the last one year;
- (b) whether it is a fact that the Government has failed to stop the production of illicit drugs through these companies;
- (c) the number and the details of the illicit drug factories busted in the country during the last two years, State/ UT-wise and year-wise; and
- (d) the details of the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): Yes, Madam.

(b): The regulatory control over manufacturing of drugs in the country is exercised by State Licensing Authority appointed by respective State Governments. State Licensing Authority is legally empowered to take action against spurious drug manufacturers in their respective States / U.T.s.

(c) & (d): The details of cases registered by Directorate of Revenue Intelligence (DRI) during the last two years, State/UT-wise are as under:-

Year	State	No. of Cases	No. of Illicit Drug Factories busted	Type of Drug	Quantity (in Kg.)	Action Taken
2014-15	Maharashtra	02	02	Mephedrone	5287.865	Action was taken as per provisions of Customs Act, 1962; 17 persons were arrested.
2015-16	Rajasthan and Gujarat	02	03	Ketamine Hydrochloride , Mephedrone	310.195	
	Telangana	01	01	Alprazolam	121.29	

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